

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 3rd December, 2014

No.LJ(B).92/93/327 – For the purpose of the “Rules for the Administration of Justice and Police in the Garo Hills District” the Governor of Meghalaya is pleased to appoint Smti Mary Lisha Marak, MCS as Assistant to the Deputy Commissioner, Dadenggre (C) Sub-Division, West Garo Hills District, Tura and further, under rule 16 of the rules aforesaid, invest her with the powers of the Judicial Magistrates 1st Class as defined in the Code of Criminal Procedure, 1973 (Central Act No.2 of 1974) within Dadenggre (C) Sub-Division with immediate effect and till she holds the said post.


(E.M.Donn)

Deputy Secretary to the Govt. of Meghalaya,
√ Law (B) Department.


Memo.No.LJ (B).92/93/327-A,

Dated Shillong, the 3rd December, 2014

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Gazette.
2. The Deputy Commissioner, West Garo Hills, Tura.
3. The Sub-Divisional Officer, Civil Sub-Division, Dadenggre. This has a reference to your W.T.Message No. DCS/Jdl-EXVE/39/2014/146, dt 02.12.2014
4. Personnel & A.R. (A) Department
5. Smti Mary Lisha Marak, MCS, EAC, Dadenggre Civil Sub-Division, Dadenggre, West Garo Hills District, Tura
6. DEO (Data Entry Operator) LR Office, Room No. 104, Main Sectt Building for uploading the notification in the Law Department website.
7. Guard File.
8. Office Copy.

By order etc....,


Deputy Secretary to the Govt. of Meghalaya,
√ Law (B) Department.